

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. IA 3821/2023 in C.P. (IB)/3162(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2024**

**NAME OF THE PARTIES:- IA 3821/2023 Ravi Prakash Ganti -
Liquidator
IN THE MATTER OF
Indiabulls Commercial Credit Ltd
V/s
Yashaswini Leisure Pvt Ltd**

**Section: 60(5) Application under any other provisions- IBC U/s 7 of
Insolvency and Bankruptcy Code, 2016**

ORDER

IA 3821 of 2023:- Counsel, Mansha Bharia a/w Suman Gupta
appeared for the Applicant, Counsel, Chirag Kamdar a/w Samurddhi
Mali appeared for the Respondent no. 2 and Mr. Ravi Prakash Ganti,
Liquidator in person present. At request of the Counsel for the Applicant
list this matter on **07.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)